

New Delhi, dated 7<sup>th</sup> July, 2011

RE-ADVERTISEMENT OF VACANCY CIRCULAR

APPOINTMENT OF CHAIRPERSON, FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

The Government of India proposes to fill up the post of the Chairperson, Food Safety and Standards Authority of India (Food Authority). Food Authority was established as a statutory body under the Food Safety and Standards Act, 2006 (No.34 of 2006) for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. The Chairperson of the Food Authority is to perform such duties and functions and to exercise such powers as prescribed under the Food Safety and Standards Act, 2006 and the Rules and Regulations made thereunder. The Head Office of the Food Authority is in Delhi.

**Scale of pay:** Rs.80,000 per month (Fixed) plus allowances as per the guidelines issued by the Department of Personnel & Training.

**Eligibility:** Applicants for selection to the office of Chairperson, Food Authority shall be persons of eminence in the field of Food Science or persons from the administration who have been associated with the subject and are either holding or have held the position of not below the rank of Secretary to the Government of India. Relevant work experience related to Central / State Regulatory Bodies would be a desirable qualification for the position.

**Age limit and tenure:** The Chairperson shall hold office for a term of three years from the date on which he / she enters upon the office and shall be eligible for re-appointment for a further period of three years or till he / she attains the age of 65 years, whichever is earlier.

**Other terms and Conditions of service:** Other terms and conditions of service shall be such as may be prescribed by the Central Government from time to time.

Applications are invited from citizens of India who fulfil the eligibility criteria in the given proforma that may be downloaded from the website of this Ministry [www.mohfw.nic.in](http://www.mohfw.nic.in) and that of the Ministry of Personnel, Public Grievances and Pensions [www.persmin.nic.in](http://www.persmin.nic.in) together with attested copies of supporting documents so as to reach the undersigned (Room No.402-D, Nirman Bhawan, New Delhi - 110108) on or before 29.7.2011. The Government of India will have the discretion to consider the candidature of any person who has not applied in response to newspaper advertisement. The Government also reserves the right to reject any / or all applications received for the office of Chairperson without assigning any reason.

**Note:**

- (1) The maximum age limit for applying to the post earlier fixed as not to exceed "59 years" as stated in the previous advertisement / vacancy circular dated 16<sup>th</sup> May, 2011 published in the Employment News dated 4-10 June, 2011 has been deleted.
- (2) Those who have already applied for the post in response to the previous advertisement / vacancy circular dated 16<sup>th</sup> May, 2011 need not apply again as their previous applications would be taken as valid.



(Sudhir Kumar)

Under Secretary to the Government of India  
Telefax No.2306 2292

PROFORMA

Appointment to the post of Chairperson, Food Authority

BIO - DATA

- 1 Name (in block letters)
- 2 Date of Birth (in Christian era)
- 3 Address  
Residence:  
Office:
- 4 Telephone Nos. (Residence / Office / Mobile)
- 5 E-mail id:
- 6 Academic Qualifications
- 7 Professional Qualifications
- 8 Professional / research experience in Food Safety / Standards / Quality, if any
- 9 Details of awards / other national / international recognition received, if any
- 10 Other major achievements
- 11 Membership of professional bodies / associations
- 12 Details of national / international conferences attended
- 13 Any other information

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